GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:6378 ANSWERED ON:05.05.2015 DEMARCATION OF ECO SENSITIVE ZONES Gavit Dr. Heena Vijaykumar;Mahadik Shri Dhananjay Bhimrao;Patil Shri Vijaysinh Mohite;Radhakrishnan Shri T.;Satav Shri Rajeev Shankarrao;Sule Smt. Supriya Sadanand

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether the States situated in the Western Ghats region are required to submit their final reports on demarcation of ecosensitive zones and if so, the details thereof;

(b) whether some States have sought exemption on the said issue, if so, the details thereof and the reaction of the Government thereto;

(c) the names of the States that have submitted the said report and those that are yet to submit the same;

(d) whether his Ministry has issued an ultimatum to all the States along the Western Ghats to submit their final reports in this regard; and

(e) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a): The Ministry had decided to give an opportunity to State Governments of Western Ghats region for undertaking demarcation of ESA within their jurisdiction by physical verification, if they so desire, and submit their proposals to the Ministry except for the State of Kerala which had already undertaken such an exercise.

(b): Does not arise, as the demarcation of ESA by physical verification in the Western Ghats by the State Governments of the region, except for State Government of Kerala, is a voluntary exercise to be undertaken by the states, if they so desire.

(c) to (e): The Government of Karnataka has sent a letter in response to the opportunity given to the State Governments of Western Ghats region to demarcate ESA by physical verification. The State Government of Karnataka has informed the summary of efforts put in by the State Government and also the opinion of the Government of Karnataka in pursuance of opportunity provided to the Western Ghats states. The response from State Governments of Gujarat, Maharashtra and Tamil Nadu has not been received. The State Government of Goa has sought further extension of time for submission of their proposal to the Ministry.